

DIVISION BENCH  
COURT - I

S-13

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/71(KB)2024  
COMP.APPL/15(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	ADARSH JHUNJHUNWALA VS NILAMBAR TREXIM& CREDIT PVT LTD
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Appearance(via video conference/physically)**

Mr. Jishnu Chowdhury, Adv. ] For the petitioner  
Mr. Ritoban Sarka, Adv. ]  
Mr. Barnik Ghosh, Adv. ]

**ORDER**

1. Ld. Counsel for the petitioner present.
2. COMP.APPL/15(KB)2024
  - a. Post this C.A. along with main CP on **02.05.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**